

OFFICE OF DISTRICT MAGISTRATE, VARANASI

Ref. No. 350/PCB/NGT O.A. No. 04/2023/23-24

Dated - 26.07.2023

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi-110001

Sub:-Regarding submission Joint Committee Report in compliance of the order dated 21.02.2023 in OA no. 04/2023 Amitabh Thakur & Anr. Versus State of U.P.

Sir,

Kindly refer the subject mentioned above. In compliance of the order dated 21.02.2023 in OA no. 04/2023 Amitabh Thakur & Anr. Versus State of U.P., the Joint Committee Report is enclosed herewith for your kind perusal and further necessary action.

Sincerely Yours,

Enclosures: As above

(Alok Kumar Verma)
**A.D.M. (City),
Varanasi**

Copy to : Following for information and further necessary action:-

1. Chief Environmental Officer (Circle-6), U.P. Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow.
2. Director, Electric Safety, Government of U.P., Vibhuti Khand-2, Gomti Nagar, Lucknow.

**A.D.M. (City),
Varanasi**

REPORT
PLACED BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL (NGT), NEW DELHI
O.A. No. 04/2023

In the matter of Amitabh Thakur & Anr. Versus State of U.P.

1. Background

National Green Tribunal (NGT) order

The Hon'ble NGT has passed order on dt. 21.02.2023 in the matter of O.A. No. 04/2023 Amitabh Thakur & Anr. Versus State of U.P. The relevant part of the order is as follows :-

".....3. It is said that under the authority of State of U.P and U.P Power Corporation through its distribution licensees including, Purvanchal Vidyut Nigam Limited with its headquarters at Varanasi, a scheme known as 'Katia Hato Katia Jalao' is going on to discourage theft of electricity by illegal katia connection. Some photographs have been appended to the complaint showing burning of electric wires which show burning of plastic coated/covered causing air pollution.

4. The scheme of discouraging theft of electricity is commendable but simultaneous activity of 'Katia Jalao' is nothing but a serious activity detrimental to environment in as much as plastic coated wires are being burnt in open causing huge air pollution, without any precautionary measures and permission or sanction from concerned competent authority under Air (Prevention and Control of Pollution) Act, 1981.

5. In our view a substantial question relating to environment for implementation of the scheduled enactments under NGT Act, 2010 has arisen but before taking any further

action in the matter, we find it appropriate to obtain a factual report for which purpose we constitute a joint Committee comprising District Magistrate, Varanasi, State PCB and Director/Chief Electrical Inspector, U.P or its nominee who shall examine the matter, collect relevant information including preventing burning of plastic coated wires and other associated environmental issues and submit a factual report within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. District Magistrate, Varanasi will be nodal agency for coordination and compliance.

7. List this matter for further consideration on 26.04.2023....."

Further matter stands adjourned to 31.07.2023.

Subsequently visited Head Quarter of Purvanchal Vidyut Nigam Ltd., Varanasi by a joint committee on 21st July, 2023 comprising following nominated officials :-

- 1- Sri Alok Kumar Verma, ADM (City), Varanasi.
- 2- Dr. S.C. Shukla, Regional Officer, U.P. Pollution Control Board, Varanasi.
- 3- Sri Jagjeevan Kumar, Assistant Director, Electric Safety, Govt. of U.P., Varanasi Zone, Varanasi.

2. Factual report

In compliance of order passed by Hon'ble NGT on dated 21.02.2023 factual report is as given below :-

- 1- As per information given by Chief Engineer Sri C.M. Garg total 21 districts i.e. Varanasi, Jaunpur, Chandauli, Ghazipur, Bhadohi, Azamgarh, Mau, Ballia, Basti, Santkabirnagar, Sidharthnagar, Gorakhpur, Maharajganj,

Deoria, Kushinagar, Mirzapur, Sonbhadra, Prayagraj, Kaushambi, Pratabgarh & Fatehpur is covered under jurisdiction of Purvanchal Vidyut Vitran Nigam Ltd., Varanasi.

2. Additional District Magistrate (City), Varanasi on behalf of District Magistrate, Varanasi has sent a letter on 20.07.2023 to Managing Director, Purvanchal Vidyut Vitran Nigam Ltd., Varanasi to furnish information regarding action taken with reference to "Katiya Hatao, Katiya Jalao" at departmental level along with data details (Copy attached as annexure-1)
3. In compliance of letter dt. 20.07.2023 Director (Technical), Purvanchal Vidyut Vitran Nigam Ltd., Varanasi has informed to District Magistrate vide letter no. 469/P.V.N.L.L.(OR)/ Planning/ Miscellaneous dated 24/07/2023 is as follows :-

- 3.1 Purvanchal Vidyut Vitran Nigam Ltd., Varanasi, in order to prevent power theft and to provide better power supply purposefully and by illegally inserting strips on overloaded distribution transformers without getting the connection approved has come in the context. Purvanchal Vidyut Vitran Nigam Ltd., Varanasi, to prevent electricity theft and to supply uninterrupted electricity the campaign drive has been started to discourage electricity theft with the objective to reduce the overloading from July, 2022 to September, 2022 but under that campaign, some officials removed the cables at certain places and burnt them, which polluted the environment. As soon as incident of burning the removed unauthorized electric cables came

into knowledge, the name of campaign has been changed from " Katiya hatao and katiya jalao" to " Katiya hatao aur tukde tukade karo."

3.2 He has also informed that during the implementation of the campaign, as a result of the eradication/removal of wire, there was an unexpected reduction in the power load in the electricity system and distribution transformers due to which there is a decrease of 11.58 percent in loss in the year 2022-23 as compared to the period of the previous year 2021-22 done (details attached as **annexure-2**). Thus overloading on power system / transformers is significantly reduced.

3.3 The basic objective of the "Katiya Hatao and Katiya Jalao" campaign is to remove and destroy the cables, discourage this behaviour and to supply uninterrupted power to the consumers who are not involved in such illegal activities. As a result of the success of the campaign, some employees taken action to remove Katiya and burnt the cables/katiya at some places in district Prayagraj and Chandauli. As soon as the matter came to notice, the concerned employees were warned that if such type of activities is repeated in the future, then departmental action will be taken directly against the concerned officials as well as the electricity officers of the concerned districts/cities were also warned by the Purvanchal Vidyut Vitran Nigam Ltd. headquarter. Headquarter Senior Officers earlier verbally directed to departmental officials that the said campaign is to remove and destroy the cables illegally connected for the purpose of power theft and not to

burn them so that the recovered cables cannot be used again for such type of power theft.

3.4 In continuation above verbal direction a warning letter has also been again issued by the Director (Technical), Purvanchal Vidyut Vitran Nigam Ltd., Varanasi to all Chief Engineer (Distribution)/ Superintending Engineer vide letter no. 469/P.V.N.L.L.(OR)/ Planning/ Micellaneous, dated 22.07.2023 for "Katia Hatao aur tukde-tukde karo" in place of "Katia Hatao, Katia Jalao". In future if Katia Jalao activities is found or come into the notice then strict departmental action will be taken against responsible personals. (Copy attached as **annexure-3**)

4. At the time of site visit of joint committee, Chief Engineer (Technical) told that "Katia hatao, katiya jalao" campaign has been stopped after September, 2022. During site inspection joint committee came into knowledge from public that " katiya jalao" activity is not taking place after September, 2022. Joint committee verbally directed senior officials of Purvanchal Vidyut Nigam Ltd., Varanasi that katiya jalao activity should not be repeated in future in any condition.

Recommendations-

1. Purvanchal Vidyut Nigam Ltd., Varanasi should ensure removed illegal electric cable should not be burnt in future.
2. Purvanchal Vidyut Nigam Ltd., Varanasi should ensure disposal of removed illegal electric cable as

per provision made in Plastic Waste Management Rules, 2016 (as amended) and Solid Waste Management Rules, 2016 (as amended).

3. Purvanchal Vidyut Nigam Ltd., Varanasi shall adopt the practice of removing plastic of illegally removed electric cables through cutting and dispose recovered plastic waste as per provision made in Plastic Waste Management Rules, 2016. Burning of plastic is prohibited.

Above factual report is submitted to Hon'ble NGT in compliance of order passed on dated 21.02.2023.


 (Jagjeevan Kumar)
 Assistant Director,
 Electric Safety,
 Govt. of U.P., Varanasi
 Zone, Varanasi.


 (Dr. S. C. Shukla)
 Regional Officer
 U.P. Pollution Control Board
 Varanasi


 (Alok Kumar Verma)
 A.D.M. (City),
 Varanasi

प्रेषक,

जिलाधिकारी,
वाराणसी।

सेवा में,

प्रबन्ध निदेशक,
उ०प्र० पूर्वांचल विद्युत वितरण निगम लि०,
वाराणसी।

पत्रांक 1327 /आर०ओ०-पी०सी०बी०-2023

दिनांक : 20, जुलाई, 2023

विषय :- मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं०-04/2023 अमिताब ठाकुर व अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 21.02.2023 के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित ओ०ए० नं०-04/2023 अमिताब ठाकुर व अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 21.02.2023 का संदर्भ ग्रहण करने का कष्ट करें। मा० एन०जी०टी० द्वारा पारित आदेश के मुख्य अंश निम्नवत् है :-

".....4. The scheme of discouraging theft of electricity is commendable but simultaneous activity of 'Katia Jalao' is nothing but a serious activity detrimental to environment in as much as plastic coated wires are being burnt in open causing huge air pollution, without any precautionary measures and permission or sanction from concerned competent authority under Air (Prevention and Control of Pollution) Act, 1981.

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अवगत कराना है कि मा० एन०जी०टी० में अगली सुनवाई दिनांक 31 जुलाई, 2023 को नियत है। प्रश्नगत प्रकरण में जिलाधिकारी वाराणसी महोदय को समन्वय तथा अनुपालन सुनिश्चित कराये जाने हेतु नोडल नामित किया गया है।

अतः प्रश्नगत प्रकरण में दाखिल की गयी शिकायत तथा मा० एन०जी०टी०, नई दिल्ली द्वारा पारित उपरोक्त आदेश की प्रति संलग्न कर इस अनुरोध के साथ प्रेषित किया जा रहा है कि मा० एन०जी०टी० द्वारा पारित उपरोक्त आदेश के अनुपालन में Factual Report दाखिल किये जाने हेतु विभागीय स्तर पर की गयी कार्यवाही का विवरण डाटा सहित दिनांक 21 जुलाई, 2023 तक उपलब्ध कराने का कष्ट करें, जिससे कि मा० एन०जी०टी०, नई दिल्ली के समक्ष ससमय Factual Report दाखिल किये जाने की कार्यवाही सुनिश्चित करायी जा सके। प्रकरण मा० एन०जी०टी०, नई दिल्ली से आच्छादित है, अतः समयबद्ध कार्यवाही अपेक्षित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

(आलोक कुमार वर्मा)
अपर जिलाधिकारी (नगर),
वाराणसी।



पूर्वांचल विद्युत वितरण निगम लि०

पूर्वांचल विद्युत भवन

पत्रालय : विद्युत नगर, डी०एल०डब्ल्यू०,
वाराणसी-221004

Annexure-2

18

फोन: 0542-2318437/2318438

CIN-U31200UP2003SGC027461

Email: seplanningpuvvn1@gmail.com

पत्रांक 469 / पू०वि०वि०नि०लि०(वा) / नियोजन / विविध

दिनांक: 24 / 07 / 2023

विषय:- मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं०-04-2023 अमिताभ ठाकुर व अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 21.02.2023 के सम्बन्ध में।

जिलाधिकारी,
वाराणसी।

उपरोक्त विषयक मा० एन०जी०टी०, नई दिल्ली में योजित ओ०ए० नं०-04-2023 अमिताभ ठाकुर व अन्य बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 21.02.2023 का सन्दर्भ ग्रहण करने का कष्ट करें।

पूर्वांचल विद्युत वितरण निगम लि०, वाराणसी के अन्तर्गत विद्युत चोरी रोकने, बेहतर विद्युत आपूर्ति करने के उद्देश्य से एवं अतिभारित वितरण परिवर्तकों पर अवैधानिक तरीके से बिना संयोजन स्वीकृत कराये कटिया डालकर की जा रही विद्युत चोरी को हतोत्साहित करने हेतु चलाये जा रहे अभियान के सन्दर्भ में आख्या निम्नवत् है :-

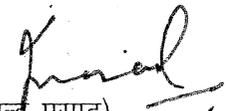
पूर्वांचल विद्युत वितरण निगम लि०, वाराणसी के अन्तर्गत विद्युत चोरी रोकने, बेहतर विद्युत आपूर्ति करने के उद्देश्य से एवं अतिभारित वितरण परिवर्तकों पर अवैधानिक तरीके से बिना संयोजन स्वीकृत के कटिया द्वारा की जा रही विद्युत चोरी के फलस्वरूप अतिभारिता को कम करने के उद्देश्य से माह 07/2022 से 09/2022 तक पूरे पूर्वांचल वितरण निगम लि०, वाराणसी के अन्तर्गत पूर्व में "कटिया हटाओं एवं कटिया जलाओं" अभियान चलाया गया परन्तु उस अभियान के अन्तर्गत कुछ कार्मिकों द्वारा कतिपय स्थानों पर कटिया हटाकर उनको जलाया गया जिससे वातावरण प्रदूषित हुआ। प्रकरण संज्ञानित होते ही अभियान का नाम बदलकर "कटिया हटाओं और टुकड़े-टुकड़े करें" कर दिया गया।

अभियान के क्रियान्वयन के दौरान कटिया उन्मूलन के परिणामस्वरूप विद्युत तंत्र में एवं वितरण ट्रांसफार्मरों पर विद्युत भार में आशातीत कमी आई, जिसके कारण अभियान अवधि (07/2022 से 09/2022) में परिवर्तकों की क्षतिग्रस्तता में पूर्व वर्ष 2021-22 की समान अवधि के सापेक्ष वर्ष 2022-23 की अवधि में 11.58 प्रतिशत की कमी दर्ज की गयी (विवरण संलग्न)। इस प्रकार विद्युत प्रणाली / ट्रांसफार्मरों पर अतिभारिता कम हुई।

"कटिया हटाओं एवं कटिया जलाओं" अभियान की मूल भावना कटिया को हटाकर नष्ट करने, कटियाबाजों को हतोत्साहित करने एवं उपभोक्ताओं को, जोकि इस प्रकार की अवैध गतिविधियों से दूर रहते हैं, गुणवत्तापरक एवं अनवरत निर्बाध विद्युत आपूर्ति सुनिश्चित किया जाना था। अभियान के सफल होने के परिणामस्वरूप अतिउत्साह में कुछ कर्मचारियों द्वारा प्रयागराज एवं चन्दौली जनपदों में कुछ जगहों पर कटिया उतारकर जलाने की कार्यवाही की गई। प्रकरण संज्ञान में आते ही सम्बन्धित कर्मचारियों को चेताया गया कि यदि भविष्य में इस प्रकार की गतिविधि की पुनरावृत्ति होती है तो सम्बन्धित के विरुद्ध सीधे विभागीय कार्यवाही की जायेगी साथ ही साथ मुख्यालय द्वारा सम्बन्धित जिलों/नगर के विद्युत अधिकारियों को भी चेताया गया तथा मौखिक रूप से निर्देशित किया गया कि उक्त अभियान अवैधानिक तरीके से विद्युत चोरी के उद्देश्य से डाली जाने वाली कटियाओं का हटाना एवं उनको नष्ट करना है न कि जलाना, जिससे कि उक्त केबिलों को दोबारा इस प्रकार की विद्युत चोरी के प्रयोग में न लाया जा सके। इस क्रम में पुनः निदेशक (तकनीकी) द्वारा अपने कार्यालय पत्रांक 464/पू०वि०वि०नि०लि०(वा०)/नियोजन/विविध दिनांक 22.07.2023 के माध्यम से चेतावनी भी निर्गत की गयी है।

उक्त कटिया हटाओं अभियान से विद्युत प्रणाली पर अतिभारिता कम होने के साथ-साथ विद्युत चोरी में प्रभावी कमी आई है।

संलग्नक- यथोपरि ।


(राजेन्द्र प्रसाद)
निदेशक (तकनीकी)

पत्रांक : / पू०वि०वि०नि०लि०(वा) / नियोजन / विविध

दिनांक: / 07 / 2023

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रबन्ध निदेशक, पू०वि०वि०नि०लि०, वाराणसी को अवलोकनार्थ प्रस्तुत।
2. मुख्य अभियन्ता (तकनीकी) पू०वि०वि०नि०लि०, वाराणसी।

(राजेन्द्र प्रसाद)
निदेशक (तकनीकी)

विद्युत कार्यशाला मण्डल, वाराणसी

वर्ष 2021 एवं 2022 के माह जुलाई, अगस्त एवं सितम्बर में परिवर्तक का क्षतिग्रस्तता का विवरण

माह	दिनांक 01.07.2021 से 30.09.2021 तक की क्षतिग्रस्त परिवर्तकों का विवरण											दिनांक 01.07.2022 से 30.09.2022 तक की क्षतिग्रस्त परिवर्तकों का विवरण										
	10	16	25	63	100	160	250	400	630	1000	योग	10	16	25	63	100	160	250	400	630	1000	योग
जुलाई	2719	178	6492	2222	1028	7	217	243	36	1	13143	2269	164	5527	1896	918	11	211	225	28	0	11249
अगस्त	2788	208	5760	1996	895	10	216	214	38	0	12125	2308	155	5636	1812	756	12	163	196	25	1	11064
सितम्बर	2744	256	5373	1781	742	12	162	169	36	0	11275	2288	167	4792	1649	742	5	164	159	28	3	9997
योग	8251	642	17625	5999	2665	29	595	626	110	1	36543	6865	486	15955	5357	2416	28	538	580	81	4	32310


 अधीक्षण अभियन्ता
 वृत्त कार्यशाला मण्डल
 पाविठिनिली
 वाराणसी



पूर्वांचल विद्युत वितरण निगम लि०

"पूर्वांचल विद्युत भवन"

पत्रालय : विद्युत नगर, डी०एल०डब्ल्यू०,

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दिनांक: 22/07/2023

विषय:- "कटिया हटाओं कटिया जलाओं अभियान के सम्बन्ध में।

समस्त मुख्य अभियन्ता (वितरण)/समस्त अधीक्षण अभियन्ता

पूर्वांचल विद्युत वितरण निगम लि०,

वाराणसी।

ई-मेल द्वारा

पूर्वांचल विद्युत वितरण निगम लि०, वाराणसी के अन्तर्गत विद्युत चोरी रोकने, बेहतर विद्युत आपूर्ति प्रदान करने के उद्देश्य से एवं अतिभारित वितरण परिवर्तकों पर अवैधानिक रूप से बिना संयोजन स्वीकृत कराये कटिया डालकर विद्युत चोरी रोकने हेतु "कटिया हटाओं कटिया जलाओं" अभियान चलाया गया था जिसमें कतिपय स्थानों पर कुछ कार्मिकों द्वारा कटिया हटाकर जला दी गई जिससे वातावरण प्रदूषित हुआ। आप भलीभाँति अवगत है कि उक्त अभियान में कटिया जलाने के पीछे मूल भावना कटिया हटाकर उसको नष्ट करने की थी न की कटिया जलाकर वातावरण प्रदूषित करने की। इस प्रकार के कतिपय प्रकरणों के संज्ञान में आते ही अभियान को "कटिया हटाओं और टुकड़े-टुकड़े करो" कर दिया गया जिसस अभियान को क्रियान्वित करने में किसी भी प्रकार की भ्रान्ति न रहे।

अतः उपरोक्त के दृष्टित निर्देशित किया जाता है कि यदि भविष्य में कहीं से भी कटिया जलाने की सूचना प्राप्त होती है अथवा संज्ञान में आती है तो उक्त को अक्षम्य कृत्य की श्रेणी में माना जायेगा एवं इस कृत्य के जिम्मेदार कार्मिकों के विरुद्ध कठोरतम विभागीय कार्यवाही सुनिश्चित की जायेगी।

(राजेन्द्र प्रसाद)

निदेशक (तकनीकी)

पत्रांक : 464/पू०वि०वि०नि०लि०(वा)/नियोजन/विविध

दिनांक: 22/07/2023

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रबन्ध निदेशक, पूर्वांचल विद्युत वितरण निगम लि०, वाराणसी।

(राजेन्द्र प्रसाद)

निदेशक (तकनीकी)